

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.114 of 2012 &**  
**IA No.227 of 2012**

**Dated : 7<sup>th</sup> August, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)**

**Versus**

**M/s Kalpatru Power Transmission Ltd. & Anr. ....Respondent(s)**

**Counsel for the Appellant (s) :** Mr. Suraj Singh for  
Mr. Pradeep Misra

**Counsel for the Respondent(s):** Mr. P.N. Bhandari for R.1

**ORDER**

At the request of the learned counsel for the Appellant, post  
the matter on **29.08.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**